Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2011

Dated : 17th August, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Indowind Energy Limited **… Appellant(s)**

Versus

Karnataka Electricity Regulatory Comm. & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. Sanjeev Kr. Saxena**
Counsel for the Respondent(s): **Mr. Raghavendra S. Srivatsa &**
Mr. Anand Verma

ORDER

Mr. Raghavendra S. Srivatsa, the learned counsel, undertakes to file Vakalatnama on behalf of the Respondents and seeks some time to file the reply.

Post the matter on ***06.09.2011***. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 02.09.2011 after serving copy on the other side.

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS